

IN THE HIGH COURT OF DELHI AT NEW DELHI

No. 6242 /DHC/Gaz/G-4/2022

From :

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Principal District & Sessions Judge (HQs),
Tis Hazari Courts,
Delhi.

New Delhi, dated, the 04th, November, 2022

Sub : **Permission for empanelment of additional Advocate Mediators.**

Sir,

I am directed to refer to your letter No.3395/MC/Panel of Mediators/THC/Delhi dated 15.09.2022, on the above subject, and to say that on the recommendations of the Hon'ble Mediation Monitoring Committee to oversee the functioning of District Mediation Centres in Delhi, Hon'ble the Chief Justice has been pleased to grant permission to 12 Advocates Mediators (as mentioned in the above referred letter dated 15.09.2022) to enroll on the Panel of Mediators of Delhi Mediation Centre, District Courts, Delhi.

Yours faithfully



(Vinay Sharma)
Assistant Registrar (Gaz.IB)
for Registrar General

mediation center

P. D. S. J. C. H. C.

05/11/22

**List of newly empanelled additional Advocate Mediators of Delhi Mediation
Centre, District Courts, Delhi for the year 2022-2023.**

Sl. No.	Name
1.	Ms. Asha Gopalan Nair
2.	Dr. Banusri Velpandian
3.	Mr. Harish Vaidyanathan Shankar
4.	Ms. Kanchan Jain
5.	Ms. Kimmi Brara
6.	Ms. Nahed Anjum
7.	Ms. Prem Lata
8.	Ms. Priyanka Mathur Sardana
9.	Mr. Rakesh Kumar Gupta
10.	Ms. Roopamdeep Sahni
11.	Ms. Shamshravish Rein
12.	Sh. Taruna Kant Samantray

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14-11-22

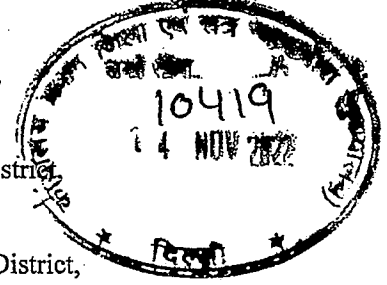
OFFICE OF THE JUDGE IN-CHARGE, DELHI MEDIATION CENTRE,
TIS HAZARI COURTS, DELHI

No. 4222-4233/Panel of Mediators/MC/THC/Delhi.

11th November, 2022

To

1. The Ld. Principal District & Sessions Judge (H.Qs.),
Tis Hazari Courts, Delhi.
2. The Ld. Principal District & Sessions Judge, East District,
Karkardooma Courts, Delhi.
3. The Ld. Principal District & Sessions Judge, South District,
Saket Courts, New Delhi.
4. The Ld. Principal District & Sessions Judge, North-West District,
Rohini Courts, Delhi.
5. The Ld. Principal District & Sessions Judge, New Delhi District,
Patiala House Courts, New Delhi.
6. The Ld. Principal District & Sessions Judge, North-East District,
Karkardooma Courts, Delhi.
7. The Ld. Principal District & Sessions Judge, South-East District,
Saket Courts, New Delhi.
8. The Ld. Principal District & Sessions Judge, North District,
Rohini Courts, Delhi.
9. The Ld. Principal District & Sessions Judge, West District,
Tis Hazari Courts, Delhi.
10. The Ld. Principal District & Sessions Judge, South-West District,
Dwarka Courts, Delhi.
11. The Ld. Principal District & Sessions Judge-cum-Spl. Judge(PCAct) (CBI),
Rouse Avenue District Courts, New Delhi.
12. The Ld. Principal District & Sessions Judge, Shahdara District,
Karkardooma Courts, Delhi.



Respected Sir/Madam,

The Hon'ble High Court of Delhi has been pleased to grant permission to enroll 12 more Advocate Mediators on the Panel of Mediators of Delhi Mediation Centre, District Courts, Delhi for the year 2022-2023. The copy of the letter No.

Jud. Sr.

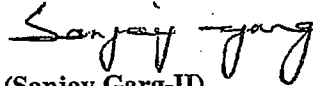
J. DBST (H.C.)
14/11/22

6242/DHC/Gaz/G-4/2022, dated 04.11.2022 received from the Ld. Registrar General, High Court of Delhi in this regard and the list of newly empanelled Advocate Mediators are enclosed herewith.

It is requested that the list of newly empanelled Advocate Mediators may kindly be displayed on the notice board in terms of Rule 3(b)(i) of the Mediation and Conciliation Rules, 2004. It is further requested that the said list may also be forwarded to all the Subordinate Courts and the District Bar Associations for information.

Separate intimation in this regard is being sent to the Ld. Judge Incharges of Delhi District Mediation Centres.

With regards,



(Sanjay Garg-II)
Judge In-charge, Mediation Centre,
Tis Hazari Courts,
Delhi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(HQs): DELHI

No. 85953 - 86048 Mediation /Gaz/2022 Dated, Delhi the 4.6.2022

Copy forwarded along with its enclosures to the following for information and necessary action: 16 NOV 2022

- 1) All the officers of DHJS and DJS, Central District, Tis Hazari Court, Delhi.
- 2) The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
- 3) The Administrative Officer, R&I Branch, Central District, Tis Hazari Courts, Delhi with the request to display the same on the Notice Board and conspicuous part of the court complex.
- 4) The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi.
- 5) LAYERS Section, for uploading on LAYERS.


(Kaveri Baweja)

Officer-In-Charge (Judicial Branch, HQs)
For Principal District & Sessions Judge (HQs)
Delhi